

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

**Item No. 320
(IB)-2130(ND)2019**

IA/3356/2020, IA/3629/2020 & IA/4184/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

.....Applicant/Petitioner

Versus

M/s. TodayHomes &Infrastructure Pvt.Ltd.

...Respondent

SECTION:9 of IBC, 2016

Order Delivered on 05.10.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**


**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. U.N Singh, Adv. for Greater Noida Authority, Mr. Sumesh Dhawan, Ms. Vatsalal Kak, Ms. Ankita Bajpai, Advs. for Suspended Board of Directors, Mr. P. Nagesh, Mr. Milan Singh Negi, Advs. for R.P, Mr. Ajay Goyal, Adv. for Applicant in IA/4184/2020, Mr. Tapan Singh, Mr. Ranjan Grover, Mr. Rajesh Gautam, Mr. Nipun Sharma, Advs. for Applicant in IA/3356/2020, IA/3629/2020

ORDER

Renotify this case on 9th October, 2020.


(T. S. Singh)
Court Officer